

**THE PRL. DISTRICT & SESSIONS JUDGE,
BENGALURU (R) DISTRICT, BENGALURU
ON 04.12.2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p align="center"><u>ARGUMENTS</u></p> <p>1) R.A.57/2015 2) M.A.115/2020 3) M.A.21/2020 4) M.A.51/2020 5) M.A.113/2020 6) M.A.49/2020</p> <p align="center"><u>FURTHER ARGUMENTS</u></p> <p>7) R.A.162/2015 8) R.A.29/2016 9) M.A.55/2020</p>	<p align="center"><u>EVIDNCE</u></p> <p>1) S.C.84/2016 2) S.C.161/2018 3) S.C.166/2018 4) S.C.324/2019 5) S.C.342/2019</p> <p align="center"><u>FURTHER EVIDNCE</u></p> <p>6) S.C.250/2019 7) S.C.322/2019</p> <p align="center"><u>ARGUMENTS</u></p> <p>8) CRL.A.5/2020</p> <p align="center"><u>HEARING</u></p> <p>9) S.C.205/2015</p> <p align="center"><u>313 STATEMENT</u></p> <p>10)S.C.109/2017</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
	<p align="center"><u>HEARING</u></p> <p>1) Crl.Misc.1946/2019 2) Crl.Misc.1524/2020 3) Crl.Misc.1600/2020 4) Crl.Misc.1602/2020</p> <p align="center"><u>OBJECTION</u></p> <p>5) Crl.Misc.1605/2020 6) Crl.Misc.1608/2020 7) Crl.Misc.1611/2020 8) Crl.Misc.1612/2020 9) Crl.Misc.1616/2020 10)Crl.Misc.1617/2020 11)Crl.Misc.1624/2020 12)Crl.Misc.1628/2020</p> <p align="center"><u>ORDERS</u></p> <p>13)Crl.Misc.1572/2020 14)Crl.Misc.1573/2020 15)Crl.Misc.1574/2020 16)Crl.Misc.1575/2020 17)Crl.Misc.1576/2020 18)Crl.Misc.1596/2020 19)Crl.Misc.1606/2020</p> <p align="center"><u>JUDGMENT</u></p> <p>20)S.C.6/2018 21)S.C.106/2018</p>



Prl. District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE:- 1. Other cases listed on 04.12.2020 are posted to 23.12.2020.
2. All Advocates are requested to strictly follow SOP dated
28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and
18.09.2020, issued by Hon'ble High Court of Karnataka.

II Additional District & Session Court
Bengaluru Rural District, Bengaluru

Cause List – 04.12.2020

Sl	Case No.	Stage
Morning Session		
1	Spl. Case 48/2018	Hearing
2	Spl. Case 453/2019	Hearing
3	Spl. Case 218/2020	Summons
4	Spl. Case 217/2020	Objection
5	Spl. Case 198/2014	Evidence
6	Spl. Case 72/2015	Evidence
7	Spl. Case 195/2017	Evidence
8	Spl. Case 250/2018	Evidence
9	Spl. Case 361/2018	Evidence
10	Spl. Case 385/2018	Evidence
11	Spl. Case 566/2018	Evidence
Afternoon Session		
12	Spl. Case 94/2019	Evidence
13	Spl. Case 97/2019	Evidence
14	Spl. Case 350/2019	Charge
15	Spl. Case 400/2019	HBC
16	Spl. Case 411/2019	HBC
17	Spl. Case 417/2019	HBC
18	Spl. Case 48/2020	HBC
19	Cr No. 30/2020	Objection
20	Spl. Case 163/2020	HBC

Note: Other cases are adjourned as per direction of Hon'ble HCK

Sd/-

I/c. II Addl. District & Session Court,
Bengaluru Rural District, Bengaluru

**THE LIST OF CASES POSTED BEFORE THE
VI ADDL.DISTRICT & SESSIONS JUDGE
CAUSE LIST DATED 04-12-2020**

MORNING SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR STEPS</u> 1. P & SC. 51/2020</p> <p><u>FOR EVIDENCE</u> 2. M.C.261/2020</p> <p><u>FOR OBJECTION</u> 3. R.A.100/2018 4. R.A.156/2019</p> <p><u>FOR ENQUIRY ON I.A.</u> 5. M.C.268/2020</p>	<p><u>FOR EVIDENCE</u> 1. SC.190/2013 2. SC.2/2016 3. SC.162/2017 4. SC.230/2018 5. SC.243/2018 6. SC.268/2018 7. SC.76/2019 8. SC.207/2019 9. SC.208/2019 10. SC.211/2019</p>
AFTERNOON SESSION	
CIVIL CASES	CRIMINAL CASES
<p><u>FOR VAKALATH</u> 6. R.A.151/2019</p>	<p><u>FOR ARGUMENTS</u> 11. CRL.A.9/2019 12. CRL.A.27/2019 13. CRL.A.90/2019 14. CRL.A.1442/2020 15. SC.138/2020</p> <p><u>FOR ORDER</u> 16. CRL.MISC.1422/2020</p> <p><u>FOR AWAIT TCR</u> 17. CRL.A.93/2019</p> <p><u>FOR CHARGE</u> 18. SC.235/2019</p> <p><u>FOR AWAIT REPORT</u> 19. SC.296/2018</p> <p><u>FOR PRODUCTION OF ACCUSED</u> 20. SC.123/2020</p> <p><u>FOR OBJECTIONS.</u> 21. CRL.MISC.1464/2020 22. CRL.MISC.1594/2020 23. SC.256/2018</p> <p><u>FOR FDT</u> 24. SC.68/2018</p>

Sd/-
I/c. VI Additional District & Sessions Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka
2. Other cases listed on 04-12-2020 are posted to 23-12-2020

IN THE COURT OF CHENNAPPA GOUDA
7TH ADDL.DISTRICT AND SESSIONS JUDGE
CAUSE LIST DATED: 04/12/2020

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><u>ARGUMENTS:</u> 1) M.A. 17/2014 2) R.A. 211/2016 3) R.A. 59/2017 4) R.A. 88/2017 5) R.A. 106/2017 6) R.A. 163/2017 7) R.A. 3/2018 8) M.C. 193/2020</p> <p><u>HEARING:</u> 1) M.A. 150/2020</p> <p><u>STEPS:</u> 1) M.A. 21/2019 2) M.A. 50/2019</p> <p><u>COMPLIANCE:</u> 1) M.A. 147/2020</p> <p><u>OBJECTION:</u> 1) M.A. 4/2004</p> <p><u>FURTHER ARGUMENTS:</u> 1) R.A. 202/2016</p>	<p><u>ARGUMENTS:</u> 1) SC 50/2007 2) SC 114/2013 3) CRL.MISC. 1359/2020</p> <p><u>TO HEAR:</u> 1) R.A. 185/2019 2) M.C. 255/2020 3) CRL.MISC. 1478/2020</p> <p><u>HEARING:</u> 1) Crl.Misc. 1446/2020 2) Crl.Misc. 1461/2020</p> <p><u>Evidence:</u> 1) SC 66/2012</p> <p><u>CUSTODY MATTERS:</u> 1) SC 111/2020 2) SC 128/2020 3) SC 145/2020</p> <p><u>HBC:</u> 1) SC 70/2016 2) SC 2/2020</p> <p><u>OBJECTION:</u> 1) CRL.MISC. 1564/2020 2) CRL.MISC. 1469/2020</p>

sd/-
I/c 7th Addl.District & Sessions Judge,
Bengaluru Rural District, Bengaluru.

Note: 1. All Advocates are requested to strictly follow SOP
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**Cause List of IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.**

Dated: 04-12-2020.

<u>Morning Session</u>	
<u>Criminal</u>	<u>Civil</u>
1. SC 100/2013	15. P & SC 2/2020
2. SC 262/2014	16. G & WC 48/2019
3. SC 60/2019	17. G & WC 22/2019
4. SC 119/2019	18. P & SC 22/2020
5. SC 344/2019	19. A.S. 72/2019
6. SC 38/2020	20. A.S. 70/2019
7. SC 141/2019	
8. SC 72/2020	
9. Spl.C. 117/2015	
10. CrI.A. 48/2019	
11. CrI.A. 9/2020	
12. CrI.R.P. 9/2020	
13. CrI.A. 108/2017	
14. CrI.A. 138/2018	
<u>Afternoon Session</u>	
<u>Civil</u>	<u>Criminal</u>
1. R.A. 159/2018	
2. R.A. 97/2020	
3. R.A. 83/2020	
4. Misc. 43/2019	
5. R.A. 25/2019	Nil
6. R.A. 10/2018	
7. R.A. 120/2018	
8. R.A. 5/2019	
9. M.A. 60/2020	
10. R.A. 124/2020	
11. R.A. 125/2018	
12. R.A. 166/2018	
13. R.A. 146/2018	
14. R.A. 49/2020	
15. R.A. 140/2015	
16. R.A. 55/2018	
17. R.A. 140/2018	

Sd/-

Date : 02-12-2020.
Place : Bengaluru.

I/c. IX Addl. District and Sessions Judge,
Bengaluru Rural District, Bengaluru.